

**Information note to the Press (Press Release No. 24/2020)**

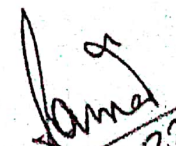
For Immediate Release

**Telecom Regulatory Authority of India**

**TRAI releases Consultation Paper on “Methodology of applying Spectrum Usage Charges (SUC) under the weighted average method of SUC assessment, in cases of Spectrum Sharing”**

**New Delhi, 22<sup>nd</sup> April 2020** – The Telecom Regulatory Authority of India (TRAI) has today released a Consultation Paper on “Methodology of applying Spectrum Usage Charges (SUC) under the weighted average method of SUC assessment, in cases of Spectrum Sharing”.

2. DoT through its letter dated 15<sup>th</sup> January 2020, inter-alia, informed that the existing guidelines for Sharing of Access Spectrum by Access Service Providers issued by DoT on 24<sup>th</sup> September 2015 provides that the SUC rate of each of the licensees post sharing increases by 0.5% of Adjusted Gross Revenue (AGR). DoT also informed that it has received representations requesting that the incremental SUC rate of 0.5% post sharing should be applied only to the particular spectrum band which has been allowed to be shared between two licensees, and not on the entire spectrum held by the licensees, since sharing is permitted in a particular band. In this background, DoT requested TRAI to furnish its recommendations on (i) whether the incremental 0.5% in SUC rate in cases of sharing of spectrum should be applied only on the specific band in which sharing is taking place; or to the overall Weighted Average Rate of SUC, which has been derived from all bands and (ii) any other recommendations deemed fit for the purpose, under section 11(1) of the TRAI Act 1997, as amended by TRAI Amendment Act, 2000.
3. In this regard, a Consultation Paper on “**Methodology of applying Spectrum Usage Charges (SUC) under the weighted average method of SUC assessment, in cases of Spectrum Sharing**” has been released seeking inputs from the stakeholders. Written comments and counter-comments on the issues raised in the Consultation Paper are invited from the stakeholders by 20<sup>th</sup> May 2020 and 3<sup>rd</sup> June 2020 respectively.
4. The comments may be sent, preferably in electronic form at [advmn@traigov.in](mailto:advmn@traigov.in). For any clarification / information Shri S.T. Abbas, Advisor (Networks, Spectrum & Licensing), TRAI may be contacted at Telephone Number +91-11-23210481.

  
(S.K. Gupta)  
Secretary  
TRAI  
22/4/2020